

WRIT PETITION (C)

FILING NUMBER: 2613/2020

Anand Kumar Giri

: PETITIONER

Vs

THE STATE OF JHARKHAND AND ORS

: RESPONDENTS

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : 250/-

AFIDAVIT : 5/- & 15/-

VAKALATNAMA: 15/- & 15/-

DEFECT IF ANY :

1. The copy of the petition may be served upon respondent number 5 & 6 i.e. J.S.S.C.
2. Neat and clean legible copy of page 21,23,25,26 and 33 may be given as said pages are not fairly legible.
3. The nomenclature mention in the presentation form and stamp page may be verified as W.P (P.I.L) has been mentioned there.

Ranjeet Kumar Pankaj

09/06/2020.